

Recruitment Rules for JCB Photo Litho Press

5409. SHRI KESHAORAO. PARDHI: Will the Minister of DEFENCE be pleased to refer to the reply given to parts (a) and (c) of Unstarred Question No. 6494 on 2 April, 1982 regarding recruitment rules for JCB Photo Litho Press and state:

(a) whether efforts for finalisation of the matter have been completed by Government; and

(b) if not, by what time the Government will finalise the long pending issue?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b). The matter is still under consideration and it will take time more before a final decision can be taken in this regard.

Fall in Export of Iron ore from Orissa

5410. SHRI CHITTA BASU: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the export of iron ore from Orissa has recorded a fall from about 2.7 million tonnes in 1975-76 to about 1.6 million tonnes in 1981-82;

(b) if so, the reasons therefor;

(c) steps taken for the step up;

(d) whether the Government of Orissa recently submitted a memorandum in this regard; and

(e) if so, the reaction of the Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) and (c). The reduction in export of iron ore from Paradeep Port has been mainly on account of continued recession in the world steel industry, the incapability of the Port to receive large size vessels and the poor loading rates. Government have already

approved the scheme for improvement in loading facilities, including installation of wagon tippler, replacement of reclaimer, etc.

(d) Yes, Sir.

(e) Discussions have been held with the representatives of Orissa Government and others concerned to explore avenues of sustaining exports from Paradeep.

National Policy for Resettlement of Ex-Servicemen

5411. SHRI CHITTA BASU: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have any national policy for the resettlement of ex-servicemen;

(b) if so, the details thereof;

(c) responsibilities of the State Governments and Union territory Administrations as a part of national policy and its implementation; and

(d) the extent to which State/ Union territory Governments have fulfilled the responsibilities?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (d). The policy of the Government is to further the resettlement of ex-servicemen to the maximum extent as practicable. For this, apart from making job reservations for them in the Departments and public sector undertakings of the Central Government, steps are to be taken to enable ex-servicemen to resettle themselves both through re-employment and in self-employment ventures, by imparting suitable training to them. Other measures for welfare of ex-servicemen and their families, particularly in regard to medical and educational facilities, are to be adopted.

This obligation of resettlement of ex-servicemen is shared by the Centre and the State Governments. The role which the State Governments have to play for resettlement of ex-